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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 18<sup>th</sup> February, 2020*

No.HC.VII-178/2013(Pt.-II)/894/A Shri Ito Basar, Registrar, Gauhati High Court, Itanagar Permanent Bench is hereby assigned to act as the Project Coordinator for the State of Arunachal Pradesh, in addition to his normal duties, until further orders .

By Order

Sd/- Gautam Baruah

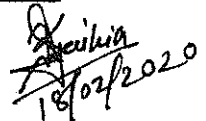
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-178/2013(Pt.-II)/895-905 /A dated 18.02.2020

Copy to:

1. The Commissioner & Secretary to the Govt. of Arunachal Pradesh, Department of Law & Justice, Itanagar.
2. The Accountant General, Aruanachal Prdesh, Itanagar.
3. The Registrar General/ Registrar (Judicial)/ Registrar (Administration), Gauhati High Court, Guwahati.
4. Shri Ito Basar, Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima.
6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
7. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
8. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, JAD, Gauhati Hgh Court, Guwahati.
9. The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati Hgh Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati Hgh Court, Guwahati.
11. The P.S. to Hon'ble Mr. Justice Soumitra Saikia, Gauhati Hgh Court, Guwahati.
12. The Director, Directorate of Printing for publishing this Notification in the Arunachal Pradesh Gazette.
13. The C.A. to the Registrar (Vigilance), Gauhati Hgh Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**

  
18/02/2020